(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1049/16/14]

- (v) (a) Forty-fourth Annual Report and Accounts of the Hindustan Paper Corporation Limited, Kolkata, along with that of its subsidiary companies, the Hindustan Newsprint Limited, Kottayam, Kerala; Nagaland Pulp and Paper Company Limited, Nagaland and Jagdishpur Paper Mills Ltd., Lucknow, Uttar Pradesh, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 1256/16/14]
- (vi) (a) Sixty-second Annual Report and Accounts of the Hindustan Cables Limited (HCL), Kolkata, the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1053/16/14]

- (vii)(a) Annual Report and Accounts of the Andrew Yule and Company Limited (AYCL), Kolkata, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1047/16/14]

- (viii) (a) Forty-fourth Annual Report and Accounts of the Engineering Project (India) Limited (EPI), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 1052/16/14]

## I. Notifications of the Ministry of Urban Development

## II. Reports and Accounts (2013-14) of various companies and related papers

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION [SHRI BABUL SUPRIA (BABUL SUPRIYO) BARAL]: Sir, I lay on the Table :—

I. A copy each (in English and Hindi) of the following Notifications of the

Ministry of Urban Development, under Section 102 of the Metro Railways (Operation and Maintenance) Act, 2002:—

- G.S.R. 758 (E), dated the 29th October, 2014, publishing the Chennai Metro Railway (Carriage and Ticket) Rules, 2014, along with Explanatory Notes.
- (2) G.S.R. 759 (E), dated the 29th October, 2014, publishing the Chennai Metro Railway (Notices of Accidents and Inquiries thereto) Rules, 2014, along with Explanatory Notes.
- (3) G.S.R. 760 (E), dated the 29th October, 2014, publishing the Chennai Metro Railway (Procedure of Claims) Rules, 2014, along with Explanatory Notes.
- (4) G.S.R. 761 (E), dated the 29th October, 2014, publishing the Chennai Metro Railway (Procedure for Investigation of Misbehavior or Incapacity of the Claims Commissioner) Rules, 2014, along with Explanatory Notes. [Placed in Library. See No. L.T. 1156/16/14]
- (5) S.O. 2924 (E), dated the 17th November, 2014, assigning additional charge of the post of Claims Commissioner to Shri Satish Chandra, General Manager (Legal), Delhi Metro Rail Corporation Limited.

[Placed in Library. See No. L.T. 1155/16/14]

- II. A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
  - (i) (a) Annual Report and Accounts of the Bangalore Metro Rail Corporation Limited (BMRCL), Bangalore, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 1158/16/14]
  - (ii) (a) Annual Report and Accounts of the Delhi Metro Rail Corporation Limited (DMRC), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 1157/16/14]

## Report of NCSC on Reservation in Judiciary, New Delhi and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री विजय सापंला)ः महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :---